

<b>Nomination of cases by Hon'ble the Chief Justice on 19.04.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	<b>Crl. Appeal – 1834/2016</b>	<b>Hon. A. K. Tripathi, J.</b>	<b>Computer Fresh Section on 19.04.2016</b>
2	<b>Spl. Appeal (Defective) – 278/2016</b>	<b>Hon. Tarun Agarwala, J.</b>	<b>Computer Fresh Section on 19.04.2016</b>
<b>Hon....., J.</b>			
3	<b>Bail – 36945/2013 With Bail – 17887/2015 With Bail – 35813/2013</b>	<b>Hon. Pankaj Naqvi, J.</b>	<b>Bail Section on 20.04.2016</b>
4	<b>W. P. - 13969/2016 With W. P. - 41750/2015</b>	<b>Hon. Suneet Kumar, J. (Along with connected matters)</b>	<b>Writ A-II Section on 20.04.2016</b>
5	<b>W. P. - 16754/2016</b>	<b>Hon. Ashwani Kumar Mishra, J.</b>	<b>Computer Fresh Section on 19.04.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R. (Listing)  
/20.04.2016/